

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3588
TO BE ANSWERED ON 08.08.2016**

SPECIAL SCHOOLS FOR CHILD LABOURERS

†3588. SHRI SATISH CHANDRA DUBEY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of special schools (Child Labour Rehabilitation-cum-welfare centres) operational in the country at present, State/UT-wise;**
- (b) the details of financial assistance provided and utilised by these special schools during the last three years and the current year State/UT-wise including Bihar; and**
- (c) the other steps taken/being taken by the Government for welfare of Child Labourers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): As reported by District Project Societies, at present 2847 Special Training Centres are functional in the country. The State/UT wise details are given at Annexure-I.

(b): Grant released under National Child Labour Project (NCLP) Scheme, State wise, during last three years and current year is given at Annexure-II.

(c): Government is following a multi-pronged strategy for elimination of child labour. It comprises of statutory and legislative measures, rehabilitation and universal elementary education along with convergence with other schemes for socio economic development. The Child Labour (Prohibition & Regulation) Act, 1986 has been amended to prohibit employment of children below 14 years of age in all occupations and processes. Further the amendment also prohibits employment of adolescents in hazardous occupations and processes.

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Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour since 1988. The major objective of the Scheme is to withdraw children from work and mainstream them into formal education system. Children rescued/withdrawn from work in the age group of 9-14 years are enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan (SSA).

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UN-STARRED QUESTION NO.3588 FOR 8.8.2016 BY SHRI SATISH CHANDRA DUBEY, HON'BLE MP REGARDING SPECIAL SCHOOLS FOR CHILD LABOURERS.**State wise details of Special Training Centres functioning**

Sl. No.	Name of State	No. of Special Training Centres running
1.	Andhra Pradesh	58
2.	Assam	82
3.	Bihar	249
4.	Chhattisgarh	0
5.	Gujarat	0
6.	Haryana	62
7.	Jammu & Kashmir	17
8.	Jharkhand	169
9.	Karnataka	55
10.	Madhya Pradesh	299
11.	Maharashtra	395
12.	Nagaland	44
13.	Odisha	0
14.	Punjab	92
15.	Rajasthan	27
16.	Tamil Nadu	287
17.	Telangana	185
18.	Uttar Pradesh	106
19.	Uttarakhand	0
20.	West Bengal	720
	Total	2847

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO.3588 FOR 8.8.2016 BY SHRI SATISH CHANDRA DUBEY, HON'BLE MP REGARDING SPECIAL SCHOOLS FOR CHILD LABOURERS**

Grant Released under NCLP Scheme State wise during last three years and current year:
(Rupees in lakh)

Sl. No.	Name of State	2013-14	2014-15	2015-16	2016-17 (Up to 29.7.16)
1.	Andhra Pradesh *	610.22	143.33	196.58	109.60
2.	Assam	631.48	471.64	807.97	50.51
3.	Bihar	546.57	1071.82	948.42	168.92
4.	Chhattisgarh	768.83	432.53	26.00	0
5.	Gujarat	70.00	7.0	8.25	0.69
6.	Haryana	292.93	218.71	161.79	71.49
7.	Jammu & Kashmir	48.73	62.97	47.13	23.91
8.	Jharkhand	257.41	406.78	375.97	100.34
9.	Karnataka	361.89	204.60	212.08	74.17
10.	Madhya Pradesh	696.16	768.71	701.12	282.73
11.	Maharashtra	785.26	830.08	1017.66	96.87
12.	Nagaland	151.17	151.17	131.45	0
13.	Odisha	1112.92	355.31	290.91	0
14.	Punjab	151.02	350.24	256.63	180.41
15.	Rajasthan	510.95	269.25	223.70	8.00
16.	Tamil Nadu	641.41	731.14	643.08	332.10
17.	Telangana	-	521.60	547.10	299.38
18.	Uttar Pradesh	1466.97	1103.72	430.07	960.79
19.	Uttarakhand	0	9.00	4.00	0
20.	West Bengal	1931.55	2100.87	2269.34	778.63

* Including Telangana for the financial year 2013-14.
